

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA

Respondent(s)

(With office report)

Date : 29/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Kumar Singh, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity having been granted to the learned Counsel for the petitioner for filing application for substitution for bringing on record the legal representative of deceased sole respondent, the application has not been filed. As such, further opportunity is declined.

Registry to process the matter for listing before the Hon'ble Judge-in-chambers for further directions.

(PAWAN DEV KOTWAL)
Registrar